

HIGH COURT OF UTTARAKHAND, NAINITAL

NOTIFICATION

No.34/UHC/Admin.A/2023

Dated: Feb.20, 2023

Civil Judge (Sr. Div.), Nainital is given the powers of Drawing and Disbursing Officer (DDO) of the Family Court, Nainital for the duration (w.e.f. 20.02.2023 to 25.03.2023) of child care leave of Ms. Anjushree Juyal, Judge, Family Court, Nainital, in light of the Notification No. 101-one/Nyay Anubhag/2002 dated 05.04.2002 of the Government of Uttarakhand.

By Order of Hon'ble the Chief Justice,

Sd/-

(Anuj Kumar Sangal)
Registrar (Vigilance)
For Registrar General

No.689/UHC/Admin.A/2023

Dated: Feb.20, 2023

Copy forwarded for information and necessary action to: -

1. Judge, Family Court, Nainital for information.
2. District & Sessions Judge, Nainital for information and communication to the officer concerned.
3. Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
4. Principal Secretary, Legislative & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun.
5. The Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun.
6. Secretary, Personnel, Government of Uttarakhand, Dehradun.
7. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
8. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
9. P.P.S. of the Court.
10. P.S. to Registrar General.
11. Accounts Section, High Court of Uttarakhand, Nainital.
12. Chief Treasury Officer, Nainital.
13. Assistant Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of High Court.
14. Guard File/ Assistant concerned.

**Assistant Registrar
Admin.A-II**